NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 145/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s Trigyn Technologies Limited.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

HEMANT SETHI ADVOCATE

ORDER CP 145/66/NCLT/MB/MAH/2017

Company Petition allowed. List this matter on 28.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)